NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	Hearing	433 (e) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

NO. & PHONE NUMBER

SL.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

K. MANJUNATHA RAO BHONSLE

PETITIONERS

H cost

SHARATH K

Respondent

(B)0-60_

Counsel for petitioner is present. He requested time to comply the provisions of I&B Code. Counsel for respondent further requested to file vakalat.

For compliance and for filing vakalat, time extended as a last chance on 28.07.2017 and no further time will be given.

List it on 28.07.2017.

MEMBER (J)

MEMBER (T)